

BEFORE THE NATIONAL
GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO.
693/2023

**News Item titled "Pollution
Control Boards are the weak link"
appearing in Deccan Herald dated
24.10.2023.**

PAPER BOOK

AFFIDAVIT FILED BY THE
MEMBER SECRETARY,
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
(RESPONDENT NO. 36)

Mr. SHUBHAM BHALLA
ADVOCATE-ON-RECORD
SUPREME COURT OF INDIA

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.693/2023

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

Vs

Central Pollution Control Board & Ors

....Suo Moto

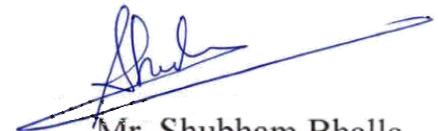
NDOH: 08.01.2026

PAPER BOOK – I

I N D E X

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1.	AFFIDAVIT FILED BY THE MEMBER SECRETARY, PUDUCHERRY POLLUTION CONTROL COMMITTEE (RESPONDENT NO. 36)	1-5

Through



Mr. Shubham Bhalla
Advocate-On-Record
Supreme Court of India
D-52, Basement, Panchsheel Enclave,
New Delhi- 110017
9654427273/ shubhambhalla@hotmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

Vs

Central Pollution Control Board

....Suo Moto

**AFFIDAVIT FILED BY THE MEMBER SECRETARY, PUDUCHERRY
POLLUTION CONTROL COMMITTEE (RESPONDENT NO. 36)**

I, Dr. N. Ramesh, S/o Natarajan, aged 58 years, Member Secretary, Puducherry Pollution Control Committee, Puducherry, do hereby solemnly affirm and state as follows:

1. I respectfully submit that I am conversant with the facts of the case and competent to swear this affidavit.
2. I respectfully submit that in compliance with the Hon'ble NGT order dated 14.10.2025, the Puducherry Pollution Control Committee (PPCC) has taken steps to fill up the three vacant posts in the PPCC.
3. I respectfully submit that out of two vacant posts of Junior Scientific Assistants (JSA), as per the recruitment rules one post has to be filled up by means of Direct recruitment and other by means of Deputation. PPCC has

No. of corrections: 0
Page : 1


**Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY**

published the notice in Rojgar on 27th September, 2025 inviting application and also published the advertisement on 04.09.2025 and hosted in the website inviting application for filling up of one post of JSA through Deputation. However, PPCC has not received any application for the deputation post as on 16.10.2025 the closing date of receipt of application. As a result, PPCC has mooted the file requesting the administrative approval from the Government of Puducherry for filling up of the above-mentioned post through Direct Recruitment. (Annexure – 1)

4. I respectfully submit that the proposal was approved by the Government of Puducherry for filling up of three vacant posts i.e Assistant Environmental Engineer (1 No) and Junior Scientific Assistant (2 Nos) by means of Direct Recruitment as per the Recruitment Rules in place.

5. I respectfully submit that meanwhile the Government of Puducherry has constituted the Puducherry Examining Authority on 19.08.2025 for the conduct of recruitment examinations and selection of candidates for appointments to the Group - C and Group B (Non-Gazetted) posts in the Government Departments. As per the administrative approval obtained from the Government of Puducherry the vacancy in PPCC is to be filled up through the Puducherry Examining Authority.

6. I respectfully submit that PPCC proposes to strengthen the Air and Water Laboratory for monitoring various notified parameters after the construction of the integrated office building cum Laboratory, which will be completed in a six months period.

No. of corrections:

Page : 2

MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

7. I respectfully submit that the State Government of Puducherry vide G.O Ms.No.12/2016-Envvt., and G.O Ms.No.14/2016-Envvt dated 25th August 2016 established and notified the State Air Laboratory under section 28 (1)(a) of the Air (Prevention and Control of Pollution) Act, 1981 and State Water Laboratory under Section 52 (1) (a) of the Water (Prevention and Control of Pollution) Act, 1974 for the Puducherry Pollution Control Committee (PPCC). (Annexure - II).

8. I respectfully submit that the Puducherry Pollution Control Committee (PPCC) Laboratory has obtained the National Accreditation Board for Testing and Calibration Laboratories (NABL) Certification as per ISO / IEC 17025: 2017, General Requirements for the Competence of Testing & Calibration Laboratories. The certificate is valid till 28/11/2029. (Annexure – III).

9. I respectfully submit that in the U.T of Puducherry, there is no Environmental Laboratories established and notified under Section (12)(1)(a) of the Environment (Protection) Act, 1986. Expanding the existing Laboratory of Puducherry Pollution Control Committee (PPCC) is also not feasible due to space constraints, as it operates from a rented facility.

10. I respectfully submit that the Government of Puducherry has started the construction of an integrated Office building and Laboratory through Public Works Department. The work is in progress. Upon completion, the building will house a State-of-the-art laboratory equipped with sophisticated instrumentation and other necessary infrastructure. Additionally, steps will be taken to establish an Environmental Laboratory in accordance with Section (12)(1)(a) of the Environment (Protection) Act, 1986.

No. of corrections:
Page : 3


Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

11. I respectfully submit that the PPCC has two laboratories, one functioning at Puducherry and the other at Karaikal Region of U.T of Puducherry. The existing Laboratory at Puducherry has NABL accreditation.

12. I respectfully submit that to address the man power shortage, PPCC has recruited (6) Nos of Technical Consultants and (3) Nos of Scientific Consultants thro' outsourcing. Since PPCC doesn't not have any administrative officials to handle the administrative matters, PPCC has hired 3 Nos of retired Government officials as consultants for handling Administrative and Accounts matters. PPCC is also reviewing the manpower and strengthening based on the requirement to address various functions entrusted to PPCC.

13. I respectfully submit that Puducherry Pollution Control Committee would abide by any further direction which may be passed by the Hon'ble National Green Tribunal.



DEPONENT

Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

No. of corrections:

Page: 4

MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

VERIFICATION

Verified at Puducherry on 10th day of December 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed there from.

N. Ramesh

DEPONENT

Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

Solemnly affirmed at Puducherry
 on this day 10th day of December 2025
 and signed his name in my presence



SIGNED BEFORE ME
K. Santhanakrishnan
K. SANTHANAKRISHNAN, B.A., LL.B., B.E.
 ADVOCATE & NOTARY PUBLIC
 GOVERNMENT OF INDIA
 Reg.No. 5826/08
 No.26, Second Cross Street,
 Thilagar Nagar, Pondicherry-605 009.
Sut no m's 10/20/25

No. of corrections:
 Page : 5

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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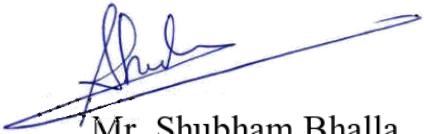
....Suo Moto

PAPER BOOK – II

I N D E X

Sl. No.	PARTICULARS	Page No.
1.	Annexure-I: Copy of the Notification published in Employment News / Rojgar on 27 th September, 2025	1
2	Annexure-II: Copy of the Notification of Laboratories u/s 17(2) & section 52 of the Water Act and u/s 17(2) & section 28 of Air Act	2
3	Annexure- III: Copy of the Certificate of Accreditation Laboratory	3
4.	PROOF OF SERVICE.	4

Through



Mr. Shubham Bhalla
Advocate-On-Record
Supreme Court of India
D-52, Basement, Panchsheel Enclave,
New Delhi- 110017
9654427273/ shubhambhalla@hotmail.com

GOVERNMENT OF PUDUCHERRY
PUDUCHERRY POLLUTION CONTROL COMMITTEE
3rd -FLOOR, PHB BUILDING, PUDUCHERRY – 605 005.
Telephone: (0413) 2201256; Email : ppcc@py.gov.in

Notification published Employment News / Rojgar on 27th September, 2025

Employment News 27 September - 3 October 2025		www.en											
<p style="text-align: center;">POWER FOUNDATION OF INDIA</p> <p style="text-align: center;">B-28, Qutab Institutional Area, New Delhi 110016</p> <p>Power Foundation of India (PFI) invites applications for Engagement of Consultants purely on short-term contractual basis initially for a period of two years, which may be extended for one year based on the requirements and performance of the</p> <p style="text-align: center;">www.powerfoundation.org.in under the link "Careers"</p> <p style="text-align: right;">Addl. GM-HR & Admin</p> <p style="text-align: right;">EN 26/87</p>	<p style="text-align: center;">Rajiv Gandhi Institute of Petroleum Institution of National Importance under RGIPT Bengaluru Campus, Bengaluru Ranked 78th (Engineering) in N</p> <p style="text-align: center;">FACULTY RECRUITMENT (ON CONT Advt. No.: RGIPT/BENGALURU CAMPUS</p> <p style="text-align: center;">VISITING ASSISTANT PROF</p> <p>The RGIPT is promoted by six leading Oil PSU GAIL, BPCL and HPCL) in India, in associat Development Board (QIDB) and positioned as a</p> <p>Northeast Frontier Railway invites ONLINE applications from eligible India, for filling up 56 posts [Level-4/5 Group C = 05 posts, Level-2/ (erstwhile Group-D)= 35 posts] for the year 2025-2026 against the spec Badminton, Basketball, Boxing, Cricket, Cycling, Football, Golf, Table</p> <p>Opening Date of Application: 16.09.2025 Closing Date of Application: 15.10.2025</p> <p>Educational Qualification & Age Limit - Candidates should possess Qualifications and be within the given age limits:</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>SN</th> <th>Pay Level</th> <th>Minimum Prescribed Education Qualification</th> </tr> </thead> <tbody> <tr> <td>(i)</td> <td>Levels 5 or 4 (GP Rs. 2800 / 2400)</td> <td>Graduate or equivalent examination passed from recognised university/ institution.</td> </tr> <tr> <td>(ii)</td> <td>Levels 3 or 2 (GP Rs. 2000 / 1900)</td> <td>Passed Class 12th (+2 stage) or equivalent examination from a Go recognized Board/Council/Institution.</td> </tr> <tr> <td>(iii)</td> <td>Level 1 (GP Rs. 1800)</td> <td>Passed Class 10th (matriculation) or equivalent or National Apprentice Certificate (NAC) granted by NCVS</td> </tr> </tbody> </table> <p>Applicant can view detailed notification by visiting website: www.nfr.indianrailways.gov.in SPORTS QUOTA For Candidates can also submit online application directly by visiting website: https://www.nfr-recruitment.in</p> <p style="text-align: right;">Dy.CPO/ N.F. Railway, Maliga NORTHEAST FRONTIER RA SERVING CUSTOMERS WITH A SM</p>	SN	Pay Level	Minimum Prescribed Education Qualification	(i)	Levels 5 or 4 (GP Rs. 2800 / 2400)	Graduate or equivalent examination passed from recognised university/ institution.	(ii)	Levels 3 or 2 (GP Rs. 2000 / 1900)	Passed Class 12 th (+2 stage) or equivalent examination from a Go recognized Board/Council/Institution.	(iii)	Level 1 (GP Rs. 1800)	Passed Class 10 th (matriculation) or equivalent or National Apprentice Certificate (NAC) granted by NCVS
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<p style="text-align: center;">No. 3019/PPCC/Estt./AI/2018/17 Government of Puducherry</p> <p style="text-align: center;">Puducherry Pollution Control Committee Department of Science, Technology & Environment III Floor, PHB Building, Anna Nagar, Puducherry-605005 Phone : (0413) 2201256, Fax: (0413) 2203494 Dated : 04.09.2025</p> <p style="text-align: center;">NOTIFICATION</p> <p>The Puducherry Pollution Control Committee hereby notifies the vacancy of one post of JUNIOR SCIENTIFIC ASSISTANT in the Puducherry Pollution Control Committee (Autonomous), Puducherry, which is classified as Group "B" (Non Gazetted) carrying the (Pay Band of Rs. 9300-34800) in Level 6 of Pay Matrix as per the 7th CPC to be filled up on Deputation basis (including short term contract)/Direct Recruitment. This notification is for inviting application for filling up the post of JUNIOR SCIENTIFIC ASSISTANT. The method of recruitment to the post is by Deputation (including short term contract) failing which by direct recruitment. The departmental in-service candidates shall forward the application through proper channel.</p> <p>2. The Notification containing the details of vacancies, educational qualification, eligibility criteria, mode of application etc., can be viewed in the department's website https://dste.py.gov.in, and https://dste.py.gov.in/ppcc/</p> <p>LAST DATE FOR SUBMISSION OF APPLICATION: On or before 16.10.2025.</p> <p style="text-align: right;">(Dr. N. RAMESH) MEMBER SECRETARY Puducherry Pollution Control Committee</p> <p style="text-align: left;">No. 379/DIP/AD (Press)/2025-26</p> <p style="text-align: right;">EN 26/25</p>	<p style="text-align: center;">Ministry of Ports, Shipping and Waterways Directorate General of Shipping Beta Building, 9th Floor, Kanjur Marg (East), Mumbai</p> <p style="text-align: center;">CORRIGENDUM</p> <p>Further Extension of Last Date for Submission of Applications Seafarers' Provident Fund Organization (SPFO).</p> <p>With reference to the advertisement published in Employment News dated 02-08 August 2025 post of Commissioner, Seafarers' Provident Fund Organization (SPFO) the last date for submission of applications is further extended by publication of this corrigendum in Employment News.</p> <p>All other terms and conditions of the earlier advertisement shall remain the same. For further details, please visit the website: www.dgshipping.gov.in</p> <p style="text-align: center;">CBC 37206/11/0003/2526</p>												

//TRUE COPY//

GOVERNMENT OF PUDUCHERRY
PUDUCHERRY POLLUTION CONTROL COMMITTEE
3rd FLOOR, PHB BUILDING, PUDUCHERRY - 605 005.
Telephone: (0413) 2201256; Email : ppcc@py.gov.in

Notification of Laboratories u/s 17(2) & section 52 of the Water Act and u/s 17(2) & section 28 of Air Act.

The Government of Puducherry vide G.O Ms. No.12/2016-Envt., and G.O Ms. No.14/2016-Envt Puducherry dated 25th August 2016 has published in the Gazette the Laboratory of the Puducherry Pollution Control Committee as Water and Air Laboratory.

	LA GAZETTE DE L'ETAT																		
<p>20] September 2016] 761</p> <p style="text-align: center;">GOVERNMENT OF PUDUCHERRY CHIEF SECRETARIAT (ENVIRONMENT) <i>(G.O. Ms. No. 12/2016-Envt., Puducherry, dated 25th August 2016)</i></p> <p style="text-align: center;">NOTIFICATION</p> <p>In exercise of the powers conferred under sub-section (1) of section 52 of the Water (Prevention and Control of Pollution) Act, 1974, the Lieutenant-Governor is pleased to approve and specify the laboratory of the Department of Science, Technology and Environment, Puducherry and the laboratory of the Pollution Control Committee, Puducherry as State Water Laboratories to carry out the functions entrusted to the State Water Laboratory under the Act.</p> <p style="text-align: center;">S. THAMMU GANAPATHY, Deputy Secretary to Government (Environment).</p> <p style="text-align: center;">GOVERNMENT OF PUDUCHERRY CHIEF SECRETARIAT (ENVIRONMENT) <i>(G.O. Ms. No. 13/2016-Envt., Puducherry, dated 25th August 2016)</i></p> <p style="text-align: center;">NOTIFICATION</p> <p>In exercise to the powers conferred under sub-section (2) and (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974, the Lieutenant-Governor is pleased to appoint the Scientist(s) of the Department of Science, Technology and Environment, Puducherry/Pollution Control Committee, Puducherry as Analysts for the purpose of analysis of samples of water or of sewage or trade effluent sent for analysis to any laboratory established or specified under sub-section (1) of section 52 of the Act:</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 5%;">Sl. No.</th> <th style="width: 40%;">Name, qualification, designation and office in which serving</th> <th style="width: 55%;">Appointed to function as</th> </tr> <tr> <th style="text-align: center;">(1)</th> <th style="text-align: center;">(2)</th> <th style="text-align: center;">(3)</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">1.</td> <td>Dr. V.R. Sumathi, M.Sc. (Chemistry), Ph.D. Scientist, Department of Science, Technology and Environment, Puducherry.</td> <td>Government Analyst</td> </tr> </tbody> </table>	Sl. No.	Name, qualification, designation and office in which serving	Appointed to function as	(1)	(2)	(3)	1.	Dr. V.R. Sumathi, M.Sc. (Chemistry), Ph.D. Scientist, Department of Science, Technology and Environment, Puducherry.	Government Analyst	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 33%; text-align: center;">(1)</th> <th style="width: 33%; text-align: center;">(2)</th> <th style="width: 33%; text-align: center;">(3)</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">2.</td> <td>Tmt. G. Rukmani, M.Sc. (Chemistry), Scientist, Department of Science, Technology and Environment, Puducherry.</td> <td>Government Analyst</td> </tr> <tr> <td style="text-align: center;">3.</td> <td>Thiru P. Vipin Babu, M.Sc. (Micro-Biology), M.Phil. Scientist-B, Puducherry Pollution Control Committee, Puducherry.</td> <td>Pollution Control Committee Analyst</td> </tr> </tbody> </table> <p style="text-align: center;">S. THAMMU GANAPATHY, Deputy Secretary to Government (Environment).</p> <p style="text-align: center;">GOVERNMENT OF PUDUCHERRY CHIEF SECRETARIAT (ENVIRONMENT) <i>(G.O. Ms. No. 14/2016-Envt., Puducherry, dated 25th August 2016)</i></p> <p style="text-align: center;">NOTIFICATION</p> <p>In exercise of the powers conferred under sub-section (1) of section 28 of the Air (Prevention and Control of Pollution) Act, 1981, the Lieutenant-Governor is pleased to approve and specify the laboratory of the Department of Science, Technology and Environment, Puducherry and the laboratory of the Pollution Control Committee, Puducherry as State Air Laboratories to carry out the functions entrusted under the Act.</p> <p style="text-align: center;">S. THAMMU GANAPATHY, Deputy Secretary to Government (Environment).</p> <p style="text-align: center;">GOVERNMENT OF PUDUCHERRY CHIEF SECRETARIAT (ENVIRONMENT) <i>(G.O. Ms. No. 15/2016-Envt., Puducherry, dated 25th August 2016)</i></p> <p style="text-align: center;">NOTIFICATION</p> <p>In exercise to the powers conferred under sub-sections (1) and (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981, the Lieutenant-Governor is pleased to appoint</p>	(1)	(2)	(3)	2.	Tmt. G. Rukmani, M.Sc. (Chemistry), Scientist, Department of Science, Technology and Environment, Puducherry.	Government Analyst	3.	Thiru P. Vipin Babu, M.Sc. (Micro-Biology), M.Phil. Scientist-B, Puducherry Pollution Control Committee, Puducherry.	Pollution Control Committee Analyst
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//TRUE COPY//

GOVERNMENT OF PUDUCHERRY
PUDUCHERRY POLLUTION CONTROL COMMITTEE
3rd -FLOOR, PHB BUILDING, PUDUCHERRY – 605 005.
Telephone: (0413) 2201256; Email : ppcc@py.gov.in

NABL accreditation:

The Central Laboratory of the Puducherry Pollution Control Committee (PPCC) located at R.S No.189, Garage Building, Iyyanar Koil Street, Marie Oulgaret, Mettupalayam, Puducherry has obtained the National Accreditation Board for Testing and Calibration Laboratories (NABL) as per ISO/IEC 17025:2017, General Requirements for the Competence of Testing & Calibration Laboratories. The license is valid till 28/11/2029.

 	<p>National Accreditation Board for Testing and Calibration Laboratories</p> <p>NABL</p>
<p>CERTIFICATE OF ACCREDITATION</p>	
<p>ENVIRONMENTAL ANALYTICAL LABORATORY, DEPARTMENT OF SCIENCE, TECHNOLOGY & ENVIRONMENT, PUDUCHERRY POLLUTION CONTROL COMMITTEE</p>	
<p>has been assessed and accredited in accordance with the standard</p>	
<p>ISO/IEC 17025:2017</p>	
<p>"General Requirements for the Competence of Testing & Calibration Laboratories"</p>	
<p>for its facilities at</p>	
<p>R.S. NO. 189, GARAGE BUILDING, IYYANAR KOIL STREET, MARIE OULGARET, METTUPALAYAM, PUDUCHERRY, INDIA</p>	
<p>in the field of</p>	
<p>TESTING</p>	
<p>Certificate Number: TC-6480</p>	
Issue Date: 29/11/2025	Valid Until: 28/11/2029
<p>This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL. (To see the scope of accreditation of this laboratory, you may also visit NABL website www.nabl-india.org)</p>	
<p>Name of Legal Entity: Puducherry Pollution Control Committee (PPCC)</p>	
<p>Signed for and on behalf of NABL</p>	
	<p> Anita Rani Director</p>
	<p> Chakravarthy T. Kannan Chief Executive Officer</p>


//TRUE COPY//



PROOF OF SERVICE

SERVICE: Affidavit on behalf of Respondent no.36/UT of Puducherry in OA 693/2023 pending before Hon'ble National Green Tribunal, New Delhi

From Shubham Bhalla <shubhambhalla@hotmail.com>

Date Tue 12/30/2025 3:56 PM

To splcs_efst@ap.gov.in <splcs_efst@ap.gov.in>; pccfnsecy-arn@nic.in <pccfnsecy-arn@nic.in>; cs-assam@nic.in <cs-assam@nic.in>; efd-bih@nic.in <efd-bih@nic.in>; rp.mandal@ias.nic.in <rp.mandal@ias.nic.in>; rk-srivastava@nic.in <rk-srivastava@nic.in>; secfed@gujarat.gov.in <secfed@gujarat.gov.in>; fcforest@hry.nic.in <fcforest@hry.nic.in>; forestsecy-hp@nic.in <forestsecy-hp@nic.in>; prsecyfdjharkhand@rediffmail.com <prsecyfdjharkhand@rediffmail.com>; prs-fee@karnataka.gov.in <prs-fee@karnataka.gov.in>; addlcskerala@gmail.com <addlcskerala@gmail.com>; psforest@mp.gov.in <psforest@mp.gov.in>; psec.revenue@maharashtra.gov.in <psec.revenue@maharashtra.gov.in>; cs-manipur@nic.in <cs-manipur@nic.in>; shreerajan@nic.in <shreerajan@nic.in>; cs-mizoram@nic.in <cs-mizoram@nic.in>; ng019@ifs.nic.in <ng019@ifs.nic.in>; fsec.or@nic.in <fsec.or@nic.in>; secy.power@punjab.gov.in <secy.power@punjab.gov.in>

1 attachment (8 MB)

Affidavit Puducherry in OA 693 of 2023.pdf;

Sir/Ma'am,

Please find attached with this email affidavit on behalf of UT of Puducherry in the above-captioned matter.

Please acknowledge receipt.

Regards

SHUBHAM BHALLA

Advocate-on-Record

OFFICE : D-52, BASEMENT, PANCHSHEEL ENCLAVE,
NEW DELHI- 110017

CHAMBER: CH. NO. 206, C.K. DAPTHARY CHAMBERS,
SUPREME COURT OF INDIA, NEW DELHI - 110001.

Phone no. - 011-41064945

Mob: 9654427273